

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No.500/2004
OA No.1777/2003

New Delhi, this the 26th May, 2005

Hon'ble Mr.Justice M.A.Khan, Vice-Chairman (J)
Hon'ble Mr.S.A.Singh, Member(A)

1. Shri Mukut Singh Meena,
Draughts Man, Grade-III.
2. Shri Bharat Kumar,
Draughts Man, Grade-III.
3. Smt. Harinder Kaur,
Draughts Man, Grade-III.
4. Shri R.K.Sirohi,
Draughts Man, Grade-IV.
5. Shri Babban Yadav,
Draughts Man, Grade-IV,
All at Survey of India,
No.94, (A.M.) Party,
West Block NO.4,
R.K.Puram, New Delhi – 110 066.
6. Shri Jaipal Singh,
Retired Draughts Man, Grade-II
Resident of 41, Sector-1, Sadiq Nagar,
New Delhi – 110 049.
7. Shri Panna Lal,
Retired Draughts Man, Grade-II,
Resident of Sector-5/979,
R.K.Puram, New Delhi-110 022.

...Applicants.

(By advocate: Shri T.S.Malik for Shri B.K.Tamber)

Versus

1. The Govt. of N.C.T of Delhi,
Through the Secretary,
Shri V.S.Ramamurthy,
Ministry of Science and Tech.,
New Mehrauli Road,
New Delhi-110016.
2. The Surveyor General,
Dr. P. Naag,
Survey of India,
Block-B, Hathi Barkala Estate,
Dehradun, U.P. 248 001.
3. Shri G.S.Chandela, Brig.,

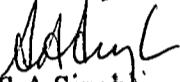
Mukut Singh Meena

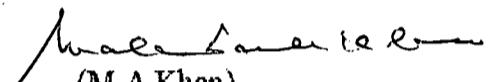
Director Survey,
 Survey (AIR) & Delhi Geo-Spatial Data Centre,
 2nd Floor Wing-IV,
 West Block No.4,
 R.K.Puram, New Delhi.Respondents.
 (By advocate: Shri Amit Anand)

O R D E R (ORAL)

By Mr. Justice M.A.Khan:

Respondents have filed a copy of the order of the Delhi High Court dated 23.3.2005 passed in WP (C) 5173/2005 whereby an order of this Tribunal dated 26.3.2004 passed in OA No. 1777/2003 was stayed until further orders. In view of this, we do not consider it appropriate to proceed in the matter further. We dismiss the contempt petition and discharge the notice with leave to the applicant to file a fresh proceeding, if necessary, after disposal of the Writ Petition.


 (S.A.Singh)
 Member (A)


 (M.A.Khan)
 Vice-Chairman(J)

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